

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

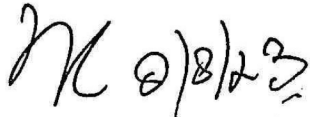
ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect.

Sl. No.	Name of the officials	From	To
1.	Ms. Varsha Upadhyay EC : 3466/43099693	PA in the court of Sh. Rakesh Kumar- III, Spl. Judge, (PC Act) (CBI)-02, Rouse Avenue Court Complex, New Delhi.	PA in the court of Ms. Manika ASJ (FTC), South-West District, Dwarka Courts, New Delhi.
2.	Sh. Sandeep Kumar EC : 89179121	PA in the court of Ms. Manika ASJ (FTC), South-West District, Dwarka Courts, New Delhi.	PA in the court of Sh. Rakesh Kumar- III, Spl. Judge, (PC Act) (CBI)-02, Rouse Avenue Court Complex, New Delhi.

Note:-

1. The above mentioned Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.



(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)


DELHI

No. 60570-893 /Admn-I/P & T/HQs/2023

Dated, Delhi the 11/08/23

Copy forwarded for information and necessary action to: -

1. The Ld. Principal District & Sessions Judge, South-West, Dwarka, New Delhi.
2. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
3. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ South-West, Delhi/ New Delhi.
4. The Officers and Officials concerned.
5. The Personal Office of the undersigned.
6. The Sr. A. O. (Judl.)/A. O.(Judl.)/Branch In-Charges, Administration Branch, Central/ South-West/RACC. Delhi/New Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. Web-site Committee, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

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